

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 29th August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 99/2017(THC)(CZ) (P.B.No.384/2017)	Pathranand Vs State of M.P. & 5 Ors.	Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv.	
2.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
3.	Original Application No. 12/2017(CZ)	Haribol Das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv. Mr. Siddharth Singh, Adv.	
4.	Original Application No. 137/2016(CZ)	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Apoorv Pandey, Adv. Mr. Arvind Soni, Adv.	
5.	Original Application No. 80/2016(CZ) (M.A.No.926/16)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Rohit Sharma, Adv. Mr. OmShankarShrivastav, Adv	
6.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
7.	Appeal No. 13/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
8.	Appeal No. 14/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
9.	Appeal No. 15/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
10.	Appeal No. 16/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv.	
11.	Appeal No. 17/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv.	

12.	Appeal No. 19/2017(CZ) (M.A.No.185/17) (M.A.No.339/17) (M.A.No.396/17) (M.A.No.397/17)	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
FOR DIRECTION				
13.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv.	

Date: 29th August, 2017
Time : 3.00 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLIANCE				
14.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors. Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in